Revenue generated by operational SEZs

- 647. SHRI AMBETH RAJAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) the details of the Special Economic Zones that were set up since the decision taken by Government to set up SEZs in the country;
- (b) the details of the revenue generated by the operational SEZs since their inception;
- (c) whether Government is of the view that SEZs are generating revenue as expected by Government at the time of policy formulation; and
 - (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) to (d) In addition to Seven Central Government Special Economic Zones (SEZs) and 11 State/Private Sector SEZs set-up prior to the enactment of the SEZs Act, 2005, approvals have been accorded to 448 proposals for setting up of SEZs in the country. Presently, out of 347 notified SEZs a total of 205 SEZs are operational. Exports from the operational SEZs during the last ten years and current financial year are as under:

Years	Exports (Value in	Growth over
	₹ Crores)	previous year
2005-06	22,840	-
2006-07	34,615	52%
2007-08	66,638	93%
2008-09	99,689	50%
2009-10	2,20,711	121.40%
2010-11	3,15,868	43.11%
2011-12	3,64,478	15.39%
2012-13	4,76,159	31%
2013-14	4,94,077	4%
2014-15	4,63,770	-6.13%
2015-16	3,41,685	-1.89%
	(as on 31.12.2015)	